

(c) and (d) The capacity of the plant at OSCOM is 5000 cubic meters of water per day (5.0 MLD/5000 m³/day) and the expenditure likely to be incurred for setting up of the plant is estimated at ₹ 112.90 crore. All necessary statutory clearances viz. Odisha State Pollution Control Board (OSPCB), Ministry of Environment & Forests-Coastal Regulation Zone (MoEF-CRZ) and Atomic Energy Regulatory Board (AERB) have been obtained.

Projects under NLCPR

3208. SHRI SANTIUSE KUJUR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that the funds from Non-lapsable Central Pool of Resources are sanctioned by the Ministry for all round development of North Eastern Region (NER), if so, the details thereof;

(b) how the projects are selected for sanctioning; and

(c) whether the State Government or the Ministry would sanction the projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Under the Scheme of Non-lapsable Central Pool of Resources (NLCPR), implemented by the Ministry, funds from the available outlay are allocated to North Eastern States for bridging some infrastructure gaps. As on 30.11.2016, under NLCPR scheme, 1,583 projects at an approved cost of ₹ 14,549.63 crore have been sanctioned, out of which 941 projects have been completed and 642 projects are ongoing.

(b) and (c) In accordance with the revised Guidelines for Administration of Non-lapsable Central Pool of Resources (NLCPR) scheme, the State Level Empowered Committees (SLEC), which are headed by the Chief Secretaries of the respective State Governments recommend projects for retention/sanction to the Ministry of Development of North Eastern Region, which are then placed before an Inter-Ministerial NLCPR Committee for consideration and retention of projects. DPRs of the retained project must now be vetted by SLEC. The projects would be ultimately sanctioned by the Ministry of DoNER.

Implementation of Bezbaruah Report

3209. PROF. M.V. RAJEEV GOWDA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether the Ministry has taken any steps to implement the Bezbaruah Report, 2014 on discrimination against and racial attacks on members of the North East community;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) The Government has taken various steps to implement the Bezbaruah Committee Report on discrimination against and racial attacks on members of the North East community.

(b) Advisories have already been issued to all States and Union Territories requesting them to have a stringent mechanism to deal with the incidents of attacks on citizens from North Eastern States. The State Governments and Union Territories are taking all necessary measures to strictly follow the directions given in the advisories.

Nodal Officers have been appointed to address the grievances of the North Eastern people. Delhi State Legal Services Authority (DSLISA) has empanelled Legal Services Counsel including lady advocates to deal with cases relating to people of the North Eastern Region. Ministry of Tourism has approved projects worth ₹ 722 crore received from NE States for development of tourism in these States. The potential of tourism in NE States is being highlighted in the International Travel Mart (ITM). Contents about various aspects of North Eastern Region have been included at all stages of school education in the current NCERT text books.

Ministry of Youth Affairs and Sports has set up a Committee to address concern of the people from NE States and to provide institutionalized mechanism for review and implementation of the scheme of development of sports in NE region. Central Government has launched a scheme of Khel India - National programme for development of sports which inter alia provides for creation of sports Infrastructure at Block, District and State / UT Level in the entire country including North Eastern States. Other steps to sensitize the people of the other parts of the country about the North Eastern Region, includes organizing cultural programmes of the region at various locations.

The Bengaluru Police has issued necessary instructions to all field officers to implement the recommendations of the Bezbaruah Committee such as identification/mapping out troublesome streets and localities by the police, regular patrolling and beat visits, sensitization of Beat Constables, intelligence briefing, maintenance of rowdy registers at every police station, mandatory registration of FIR, time bound investigation, filing of charge sheets etc. Further, in Delhi Police, a police officer of the rank of Special Commissioner has been nominated to supervise the functioning of the Delhi Police as regards the problems being faced by the people of North Eastern Region to ensure that Delhi Police responds to these issues in a constructive and proactive manner.

(c) Does not arise.